

**Government of India  
Ministry of Consumer Affairs, Food and Public Distribution  
Department of Consumer Affairs**

**LOK SABHA  
UNSTARRED QUESTION NO. 338  
TO BE ANSWERED ON 15.09.2020**

**IMPLEMENTATION OF NEW CONSUMER PROTECTION ACT**

338. SHRI SUDHAKAR TUKARAM SHRANGARE:

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Government proposes to set up an authority for implementation of new Consumer Protection Act;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be implemented?

**ANSWER**

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री  
(श्री दानवे रावसाहेब दादाराव)**

**THE MINISTER OF STATE  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
(SHRI DANVE RAOSAHEB DADARAO)**

(a) to (c) : The Central Government has established the Central Consumer Protection Authority under section 10 of the Consumer Protection Act, 2019 with effect from 24<sup>th</sup> July, 2020.

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